B.RAJASEKHAR, REGISTRAR (I.T-CUM-C.P.C) FAC REGISTRAR (VIGILANCE)

AMARAVATI, DT:08.01.2020.

ROC.NO.08/2020-B.SPL.,

To Sir / Madam,

SUB: NATIONAL HUMAN RIGHTS COMMISSION - Filling up of the post of Presenting Officer in the National Human Rights Commission on deputation basis - Willingness from the eligible officers - Called for - Regarding.

REF: Letter F.No.A-12014/08/2019-Estt., 53604-53650, Dated 23.12.2019, from the Under Secretary (Estt.), National Human Rights Commission.

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With reference to the above subject and reference cited, it is to inform that the Under Secretary (Estt.), National Human Rights Commission, New Delhi, wherein it is stated that the National Human Rights Commission is proposed to fill up post of Presenting Officer in the Pay Matrix 14 of Rs.144200-218200 (pre revised pay band of Rs.37400 - 67000 + GP 10,000) by deputation basis from among officers possessing the eligibility criteria and the application form can be downloaded from Commission's website www.nhrc.nic.in and the last date for receipt of applications through proper channel in the Commission is 30th January, 2020.

Therefore, as directed, you are requested to communicate the same among the District and Sessions Judges working in your unit, for submitting their willingness for the post of Presenting Officer, National Human Rights Commission, to the High Court on or before 20.01.2020 by SPEED POST or any other source. The applications received after due date i.e. 20.01.2020 be treated as filed as they being received after the due date.

Yours sincerely,

REGISTRAR (I.T-CUM-CPC)
FAC REGISTRAR (VIGILANCE)

To

- 1. THE PRL. DISTRICT AND SESSIONS JUDGES
 Anantapuramu, Chittoor, East Godavari at Rajahmundry, Guntur,
 Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at
 Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West
 Godavari at Eluru.
- 2. The Registrar (I.T-cum-Central Project Co-ordinator, High Court of Andhra Pradesh (with a request to upload the letter of the Under Secretary, Government of India, Ministry of Corporate Affairs, New Delhi along with its enclosures in the High Court's Official website.)

F.No.A-12014/8/2019-Estt 5360 (253650) NATIONAL HUMAN RIGHTS COMMISSION Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi - 110023

Dated, 23 December, 2019

To

AS PER LIST ATTACHED

Subject:- Filling up the post of Presenting Officer on deputation basis in the National Human Rights Commission

Sir

The National Human Rights Commission propose to fill up the post of Presenting Officer in the Pay Matrix 14 of Rs.144200-218200 (pre-revised pay band of Rs.37400-67000 + GP 10,000) by deputation basis from among officers possessing the under-mentioned eligibility criteria:-

<u>By deputation</u> - By deputation of a Judicial Officer who have held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.

A copy of the vacancy notification published in the website of the Commission/Newspaper along with prescribed application form is enclosed.

I shall be grateful if the vacancy notification is circulated among the judicial officers in your esteemed organization and offices under your administrative control for wider response. The Application Form can also be downloaded from Commission's website www.nhrc.nic.in

The last date for receipt of applications through proper channel in the Commission is 30th January, 2020.

1 Sec.

Encl: Vacancy notification

Yours faithfully,

(Sanjay Kumar)-Under Secretary (Estt) 011-24663279

nhrcestt@nic.in

File No. A-12014/8/2019-Estt/ NATIONAL HUMAN RIGHTS COMMISSION

Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi - 110023

Dated, the December, 2019

Applications are invited from candidates fulfilling the eligibility conditions as mentioned below for appointment to the post of Presenting Officer in the Pay Matrix 14 of Rs.144200-218200 (pre-revised pay band of Rs.37400-67000 + GP 10,000) in the National Human Rights Commission by deputation basis :-

Eligibility Criteria

By deputation

By deputation of a Judicial Officer who have held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.

Essential Qualification:

Degree in Law

Desirable:-

- Post Graduate Degree in Law from a recognized university (i)
- A UGC recognized degree/diploma/certificate in human rights
- Research experience in one of the following fields: (ii) (iii)
 - (a) Constitutional Law and its Theory
 - (b) Human Rights jurisprudence
- The Commission is an Autonomous Body and is an eligible office for allotment of Govt. accommodation for the entitled categories from General Pool as per the extent rules. Only serving Officers coming on deputation will be eligible.
- The applications of the eligible candidates on deputation basis who can be spared immediately may be furnished in the prescribed Application Form duly certified by the forwarding authority along with attested photocopies of last 5 years APARs and vigilance/disciplinary clearance. Applications not forwarded through proper channel and not in the prescribed proforma shall be summarily rejected.
- The maximum age limit for appointment on deputation on Foreign Service basis shall be 56 years as on the last date of receipt of application. 4.

The last date for receipt of application will be 30th January, 2020. 7.

> (Sanjay Kumar) Under Secretary (Estt)

nhrcestt@nic.in

Ph: 24663279

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APPLICATION FOR THE POST OF PRESENTING OFFICER IN THE NATIONAL HUMAN RIGHTS COMMISSION ON DEPUTATION BASIS (strike out whichever is not applicable)

1.	Post applied for	
2.	Name of the applicant	
3.	Contacts (a) Mobile	
	(b) Landline	
	(c) E-mail	· · · · · · · · · · · · · · · · · · ·
4.	Address for correspondence	,
5.	Date of birth	
6.	Sex	
7.	Qualifications	
	Essential: -	
	Desirable:-	
8.	Date of entry into Govt. Servi	ce
	•	
		,
9.	Name, address and contact No. of Office where working at present.	

Continued in page 2

10.	Present post held	
	(a)Date of appointment in the the present post.	
	(b) Pay Band and Grade Pay/ Pay matrix	
	(c) Whether the present post is held on deputation	
	(d) If yes, mention name of parent Office, post held on regular basis and date of appointment thereon	
11.	Details of experience in the higher judiciary or any other post involving interpretation/application of statues.	
(! (\$	no column should be left blank) eparate sheels may be used wherever	necessary)

(Signature of the applicant)
Name and Designation in Block Letters

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Certificate by Parent Office

- (a) Certified that the information furnished by the candidate has been verified from records and found to be correct.
- (b) Certified that copies of last 5 years ACRs duly certified by a Gazetted Officer are attached.
- (c) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(SI	gnature of the Officer with Seal)
Name	
Designation	
Office	